

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP62/16	TP51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

Uday Shankar Asst.

9611335997

Counsel for Petitioner



~~Vasanth Kumar Asst.~~
~~9202220304~~

Counsel for Petitioner is present. Counsel for Respondents is also present.

For hearing, posted to 20.04.2017.


MEMBER (J)


MEMBER (T)